

JUDGMENTS FOR THE MONTH OF DECEMBER, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	<u>CrI.Pet. 81/2013</u>	SANTOSH KUMAR MISHRA VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE N. CHAUDHURY
2	3 rd	<u>RSA 35/2002</u>	SUDHANGSHU KUMAR DAS & ORS VS JAGADISH CHANDRA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
3	3 rd	<u>WP(C) 3142/2007</u>	SMTI LILA KANTI MAHANTA VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B. K. SHARMA
4	3 rd	<u>WP(C) 735/2013</u>	SANDEEP KUMAR VS UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE B.K. SHARMA
5	3 rd	<u>WP(C) 765/2013</u>	BIRENDER SINGH VS UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE B.K. SHARMA
6	3 rd	<u>WP(C) 771/2013</u>	SAJJAN KUMAR VS UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE B.K. SHARMA
7	3 rd	<u>WP(C) 782/2013</u>	VIKRAM SINGH VS UNION OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector	THE HON'BLE MR. JUSTICE B.K. SHARMA

				Undertaking, Statutory Bodies and Universities and Institutions	
8	3 rd	WP(C) 992/2013	SMT LILA KANTI MAHANTA VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B. K. SHARMA
9	5 th	RSA 186/2002	DINABANDHU TALUKDAR & ORS VS KRISHNA KANTA DAS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
10	5 th	WP(C) 1759/2006	SRI KRIPAL CHANDRA DAS VS STATE OF ASSAM & ORS	Retirement benefits with respect to State Govt Employees.	THE HON'BLE MR JUSTICE HRISHIKESH ROY
11	5 th	WP(C) 4848/2011	M/S OUGURI KATAHGURI BHURBANDA MSS LTD. VS THE STATE OF ASSAM AND ORS	Settlement of Fishery by the State Govt.	THE HON'BLE MR JUSTICE HRISHIKESH ROY
12	6 th	Intest.Cas. 3/2011	DR. VINEETA KASHYAP & ANR VS ATUL KUMAR SARMA & ORS	Other First Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
13	9 th	WP(C) 7146/2013	MOHAN CH. KALITA & 3 ORS VS THE UNION OF INDIA & 5 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
14	10 th	RSA 73/2004	TILESWAR MEDHI AND ORS VS BULU MEDHI PHUKAN	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE N. CHAUDHURY
15	10 th	CRL.A(J) 53/2010	SRI NABIN KACHARI @ HAZARIKA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
16	10 th	WP(C) 2597/2013	SRIMATI PUSHPANJALI GOGOI CHETIA VS THE UNION OF INDIA & 5 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI

17	11 th	PIL 34/2009	MD. MAKADUS ALI & ORS VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
18	11 th	CRL.A(J) 58/2010	SRI BINOD GOWALA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
19	11 th	Crl.A. 99/2010	RAM DARAJ CHOUHAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
20	11 th	WA 422/2013	DIBAKAR SARMA VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
21	12 th	Crl.A. 7/2008	KARTIK CHAKRABORTY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
22	12 th	Crl.A. 8/2008	AJAY CHAKRABORTY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
23	12 th	Crl.Pet. 371/2011	MUSST. BEGUM MOMTAZ AHMED VS THE STATE OF ASSAM AND ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE N. CHAUDHURY
24	12 th	PIL 60/2012	SHYAMAL BORUAH & 2 ORS VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
25	12 th	Crl.Pet. 551/2013	GUNAJIT PATHAK & 2 ORS VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE N. CHAUDHURY
26	12 th	PIL 4/2013	XXX VS STATE BANK OF INDIA & 2 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
27	12 th	PIL 14/2013	X X X VS THE STATE OF ASSAM AND 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
28	12 th	Review.Pet. 167/2013	RANJIT CHANDRA GOSWAMI VS THE UNION OF INDIA AND 3 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
29	12 th	WP(C) 2701/2013	THE UNION OF INDIA & 6 ORS VS SUNIL CHANDRA GOPE & 5 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
30	12 th	WP(C) 4825/2013	SMTI JAHANARA BEGUM VS SMTI LAYLA BEGUM & 3 ORS	Election of members of Panchayat	HON'BLE MR. JUSTICE N. CHAUDHURY

31	13 th	PIL 36/2013	SURESH RAI & 2 ORS VS THE UNION OF INDIA & 5 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
32	16 th	WP(C) 260/2007	PRAMOD KUMAR KEDIA & ORS VS UNION OF INDIA & ORS	Acquisition of land	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
33	16 th	WP(C) 946/2009	PRAMOD KUMAR KEDIA & ORS VS UNION OF INDIA & ORS	Acquisition of land	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
34	16 th	Cont.Cas(C) 439/2013	D.K. SAMAJ UNNAYAN CLUB & 11 ORS VS V S BHASKAR & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
35	16 th	Cont.Cas(C) 507/2013	SOUMITRA PAUL VS JITISH KHOSTA & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
36	17 th	WP(C) 2766/2008	SRI SATYINDER SARMA VS THE STATE OF ASSAM AND ORS	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
37	17 th	CRL.A(J) 44/2011	SRI ARUP BORGOHAIN @ KANTU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE M.R. PATHAK
38	17 th	Mat.App. 1/2012	SMTI PALLABI GOSWAMI VS SATYENDRA KR. SARMA	Family Court Appeals	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE M.R. PATHAK
39	17 th	MC 178/2012	SMTI PALLABI GOSWAMI VS SATYENDRA KR. SARMA		HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE M.R. PATHAK
40	17 th	MC 3738/2013	DR. DEVENDRA KR. SINHA & ANR VS THE REGISTRAR OF SOCIETIES & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
41	17 th	WA 425/2013	DR. DEVENDRA KR. SINHA & ANR VS THE REGISTRAR OF SOCIETIES & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
42	17 th	WP(C) 1176/2013	FAZILA KHATUN @ FOZILA BEGUM @ FOZIDA KHATUN VS THE UNION OF INDIA & 4 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
43	18 th	WP(C) 6112/2013	THE COMMISSIONER OF TAXES, ASSAM & 2 ORS VS M/S SPEEDY CARRIER OF INDIA	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
44	19 th	WP(C) 4415/2008	MS. ZAIREMSANGPUII AND ANR VS THE STATE OF MIZORAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE M.R. PATHAK

45	19 th	<u>WP(C) 502/2009</u>	MS. ADELINA LALRUATI FANAI VS THE STATE OF MIZORAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE M.R. PATHAK
46	20 th	<u>WA 428/2013</u>	PRANIT PAWAN BAROOAH VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI